NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 174/621A/NCLT/AHM/2016 (New) CA No. 77/621A/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

Name of the Company:

Safal Buildcon Pvt. Ltd.

Section of the Companies Act:

Section 166(1) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. MAHESSIC-ENDOIN 4000

DRupan Brankhalt

Brinnshall 3) Rogen Barnesh (M

2.

<u>ORDER</u>

Learned PCS Mr. Mahesh C. Gupta present for the Petitioner. Heard Learned PCS in part.

For continuation of arguments, list the matter on 07.11.2016.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 29th day of September, 2016